

Annexure-9

Name of the Corporate Debtor :INDIAN SUGAR MANUFACTURING COMPANY LIMITED;
List of Creditors as on 18/08/2023

Date of commencement of CIRP: 23/03/2023;

Other creditors, if any, (other than financial creditors and operational creditors)
(Amount in ₹)

| Sl. No. | Name of Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any Mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Details of Security Held | Remarks, if any |
|---------|------------------|---------------------------|----------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--------------------------|---------------------------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | | |
| 1 | Dada Vilas Surve | 12-04-2023 | 5,00,000 | - | Shareholder | NA | NA | No | NA | - | - | - | 5,00,000 | NA | Pending for information from CD |